

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 365 OF 2018 &**  
**IA NOS. 1627 OF 2018**

**Dated: 05<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lalitpur Power Generation Company Limited** .... **Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulator Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Mr. Upendra Prasad  
Mr. Sanjeev Singh

Counsel for the Respondent (s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Nived V. for R-2

**ORDER**

List the matter on **10.04.2019 before the Special Bench (2:30PM) (On Top On Board)** as agreed by the learned counsel appearing for both the Parties.

**(S.D. Dubey)**  
**Technical Member**  
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**(Justice N.K. Patil)**  
**Judicial Member**